

Dis.No. 7172/2021  
dt. 09-09-2021

**OFFICE OF THE PRL. DISTRICT & SESSIONS JUDGE, AND**  
**TENDER BULLETIN OFFICER, UDUPI**

TENDER NOTIFICATION No. 01/2021-22

DATED: 08-09-2021.

- Sub: Supply of Furniture items for the use of Addl. District and Sessions Court, FTSC-I (POCSO) Court, Udupi- reg.
- Ref: 1. Proceedings Order No. HCB/50/FURNITURE/2021 (2021-2022) of Hon'ble High Court of Karnataka, Bengaluru, dated 30-08-2021.  
2. Relevant Provision of Karnataka Transparency in Public Procurement Act and Rules  
3. Office Note dated 08/09/2021 and Orders passed there-on.

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The sealed Tenders are invited from the Registered Manufacturers and Suppliers/DGS Rate contractors approved by the Competent Authority for the supply of furniture articles to the court of Addl. District and Sessions Court, FTSC-I (POCSO Court) Udupi, as per specifications mentioned in the Annexure shown in the Tender application.

The Tenders are to be submitted in sealed two-cover system i.e., Technical Bid (documents) Cover-I and Financial Cover-II which have to reach this office on or before 5-00 p.m on 08-10-2021. The Tenderers shall enclose an EMD of Rs. 5,000/- by way of Demand Draft in Cover-I, drawn in favour of the Prl. District & Sessions Judge cum Tender Bulletin Officer, Udupi. The technical bid Cover-I shall contain valid certificates regarding approval of DGS & D rate contract / relevant documents regarding authority of manufacturers and suppliers including GST registrations.

Any other information regarding specifications, quantity and size of the furniture items may be obtained from the office of the Prl. District and Sessions Court, Udupi during the office hours.

LAST DATE TO REACH THE TENDERS TO THIS OFFICE IS ON OR BEFORE 5.00 P.M ON 08-10-2021. TENDERS WILL BE OPENED AT 5-30 P.M ON THE SAME DAY IN PRESENCE OF TENDERERS OR THEIR REPRESENTATIVES IF PRESENTED.

LIST OF FURNITURE ITEMS TO BE SUPPLIED

A) **Wooden Furniture:**

Sl. No	Description of the furniture	Quantity of items required
1.	Executive Officers Big Table	01
2.	Computers Tables	06
3.	Teak wood Stools.	04
4.	Teak Wooden table top book rack	02
5.	Table Top small teak wooden stool	03

B) **Steel Furniture/ Others**

1.	Steel Almirahs	05
2.	OFFICER REVOLVING High Back CHAIR-1	01
3.	REVOLVING COMPUTER CHAIR With ARM	05
4.	Three Seater Visitor Sofa	02
5.	OFFICE CHAIRS with Seat D X W X H 500 mm 500 mm 480	06

Sealed cover shall contain the heading, "TENDER FOR SUPPLY OF FURNITURE ARTICLES COVER NO. I AND COVER NO. II."

**TERMS AND CONDITIONS:-**

**Cover-I:**

1. Copy of the firm registration certificate with validity date for supply of furniture articles, copies of the tax registration certificate and previous tax paid receipts for last two years.
2. An EMD of Rs. 5,000/- by way of a DD in favour of the Prl. District & Sessions Judge cum Tender Bulletin Officer, Udipi. The bid cover No. I not containing such DD will be rejected and the same will not be considered.

**Cover-II (Financial Bid/ Rate list)**

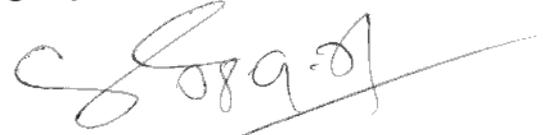
1. The rate quoted price shall be inclusive of all incidental charges up to the stage of supply to the location and taxes applicable.
2. The Tenderers shall quote the rate for each item of furniture articles only as mentioned in the specification.
3. The validity of the rates quoted shall be for one year. For any reasons or under any other circumstances, the rates quoted will not changed.

4. If suppliers or Bidders fail to supply the furniture items as per the supply order, the Security deposit/EMD of Rs. 5,000/-will be forfeited to the Government. The firm name and the account will be included in the black list of this office.

**General Conditions:**

1. The supply of the articles should be strictly in conformity with the specification mentioned in the annexure.
2. The workmanship should be good. There should be no defect in the articles. It shall be strictly noted that, it will be the responsibility of Successful Tenderer to supply the materials at the destination in good conditions, within specified time.
3. The Successful Tenderer has to supply the furniture items within 30 days from the date of supply order in good condition and as per specification. The Successful Tenderer has to execute a Bond undertaking to supply the items within the prescribed period in good condition as per specification and to carry out the obligations during the warranty period. Breach of conditions of the bond will make the Successful Tenderer liable to pay the damages/penalty that may be determined and imposed by the undersigned.
4. The Tenderer shall furnish an unconditional warranty for a period of 2 years.
5. The Supplier should deliver the furniture at his own cost to the destination.
6. A separate certificate should be produced regarding gauge of steel and quality from Department of Industries and Commerce and Karnataka Forest Department, Government of Karnataka, before delivery of wooden furniture items.
7. The successful Tenderer is liable for payment of liquidated damages and penalty in the event of non -fulfillment of any of the terms or whole of the contract.
8. Payment will be made on satisfactory supply of the furniture articles within the due date and on submitting bills in duplicate to the Tender Inviting Authority.
9. The quantity of the articles will be altered if found necessary.

10. The full payment of the materials will be made from this office only after inspection and acceptance of the materials and stock certificate received from the concerned court.
11. This office does not bind itself to accept the lowest tender or any tender and reserves itself the right of accepting the whole or any part of the tender or portion of the quantity offered and the Tenderer shall supply the same at the rate quoted, fail which, the entire tender process may be cancelled by the undersigned without assigning any reasons.



(J.N. SUBRAMANYA)  
Prl. District & Sessions Judge/  
Tender Bulletin Officer,

**PRJ DISTRICT**  
**SRM**

**ANNEXURE TO FRESH TENDER NOTIFICATION No.:1/2021-2022**

**DATED: 08-09-2021**

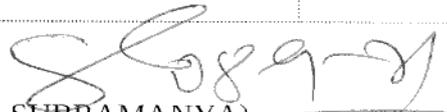
**SPECIFICATION OF ITEMS OF FURNITURE ARTICLES**

Sl. No.	DESCRIPTION OF FURNITURE WITH SPECIFICATION.	QUANTITY REQUIRED
1.	<p><b><u>STEEL ALMIRAH:</u></b> Size H 198 cm x W 91 c.m x 48 cm (excluding leg of 15.24cm) fitted with four fixed shelves making five compartments, double door with three way locking device and duplicate keys all joints outside and inside should be spot or are welded and neatly finished by grinding. The outside corners should be rounded off/ neatly finished to give good appearance. The edges of doors and shelves should be properly bent to U-shape of 25 mm width to ensure good strength and outer edge of U-bent of the door lengthwise should be double folded and neatly finished the shelves front side should be bent to U-shape neatly and finished to avoid any possible cuts to fingers and hand when handled. All the items should be given a Redoxide primer coat and two coats of good quality Synthetic enamel paint (referred standard specification). The door shall be made out of &gt; 18 gauges CRCA sheet and body all around and shelves shall be made out of 20 gauges CRCA sheet</p>	05
2	<p><b><u>Executive office Table;-</u></b> Size 152 c.m. L x 91 c.m. W x 76.2 H made out of 18mm Ply wood top finished with decorative laminated sheet of approved colour with 3 drawers (Multi storage space) to right side and one drawer with a cupboard door to left side and the drawer should be made out of 18 mm Ply wood fitted with good quality handles with locking arrangements in middle portion. At the bottom leg rest to be fixed. All drawer should be used good quality telescopic channels and auto closed hinges to door. Front view will be made grand look with all side decorative lamination. Material: ISI branded water proof 18 mm ply wood.</p>	01
3	<p><b><u>OFFICER REVOLVING High Back CHAIR-1</u></b> Pedestal Base Aluminium Die Cast Chrome Finish With Nylon Twin Caster Wheels Minimum Of 50-70 Mm Diameter Arm Material steel covered with polyurethane seat material PU Foam Covered With pure leatherite Material of Fabric Back Cover / Material for Backrest Leatherite Material of Fabric of Seat Cover leatherite Chair Type Advance Bio Synchronic Height Adjustment ± 5(mm) up to 100 mm Arm With Arm Type Adjustable , Back type height adjustable Type of backrest support Backrest With Adjustable Lumber Support Lumber support integrated Overall Chair Height :- 41.34 to 40.08 inches Overall Chair width :25 inches Overall Chair length:29 inches Office revolving chair should be equivalent to the featherlite standard .</p>	01

4.	<p><b><u>Computers Tables:-</u></b>  Size 24" x 48" x H 30" with one cabinet having one drawer and shutter with lock. key board, top and one shelf made in 18 mm Ply wood with recognized colour lamination sheet. All edges neatly finished.  Size 1. Key board size- 22" x 12" made with 18 mm Ply wood with lamination sheet both side sliding channel.  2. Drawer 22" x 20"x 5" depth made with 18 mm Ply wood with lamination sheet with one key.  3. One Leg rest made with wooden.</p>	06
5	<p><b><u>Teak wood Stools.</u></b> The Stool should be made out of well seasoned and selected teak wood and finished with two coats of french polish, size 30.48 cm x 30.48 cm x 45.72 cm H, leg size 4.44 cm x 4.44 cm and the wooden solid piece measuring 5.08 x 2.54 cm. Above 3 inch from the bottom, 5 cm x 2.5 cm x 18 mm wooden solid piece to be fixed. The stool should be neatly finished and polished.</p>	04
6.	<p><b><u>Teak Wooden table top book rack:</u></b> The table top book rack shall be made out of well seasoned and selected teak wood and finished with two coats of French Polish.  Size L 76 cm x H 30 cm and Depth 25 cm at bottom 76 cm x 25 cm teak wood plank should be fixed and back side of the top. 76 cm x 7.5 cm solid wooden piece should be fixed.</p>	02
7.	<p><b><u>Table Top small teak wooden stool:-</u></b> The table top small teak wood stool shall be made out of well seasoned and selected teak wood and finished with two coats of French Polish.  Size:- Front Height 30 cm , back side height 40.64 cm, total top surface area 45 cm x 45 cm, top should be fixed with 18 mm teak wood planks Turning Legs 4.5 cm x 4.5 cm, below top should be fixed four side wooden piece measuring 45 cm x 5.5 cm x 18 mm. The stool shall be neatly finished and polished.</p>	03
8.	<p><b><u>REVOLVING COMPUTER CHAIR With ARM :</u></b>  <b><u>360 Degree swivel,posture control with multilocking position synchronized mechanism</u></b>  Pedestal Base Glass Fibre Nylon with ABS/ NylonTwin Caster Wheels  Minimum 5 Nos, of 50 mm Size  seat material PU Foam covered with Fabric  Material of Fabric Back Cover / Material for Backrest 100% polyester fabric  Material of Fabric of Seat Cover 100% polyester fabric  Chair Type 360 Degree swivel,posture control with multilocking position synchronized mechanism  Height Adjustment <math>\pm</math> 5(mm) up to 90 mm  Arm With Arm Material Propylene  Type of backrest support backrest symmetrical lumber support  Arm Type Fixed, Back type push back , Seat type fixed  Dimensions 46.5 x 46.5 x95 cm, chair should be equivalent to the feather lite standard .</p>	05

9	<p><b>Three Seater Visitor Sofa:</b> The visitor sofa shall be made out of mild steel (Iron) finishing with chrome finish and shining silver. Length (70 inches) X Width (23 inches) X Height (31 inches)   Seat Width: Each Chair is 52cm   Seat Bent Line : 90cm   Arm Length: 37cm Width: 31cm   Height: 4cm  BEAM: 1.7mm Thickness with Durable Screw Tube   Total Out to Out Width: 180cms   Height: 80cm   Depth: 64cm   Weight: 30Kgs Total weight handling capacity 325-350 kg. Durable Parts and Support, Whole Welded Connections. (3) Adapt the latest Technology to make the Seat Radian 17.45 Degrees To make the Seating comfortable for the user. Rust and Water Resistant. Iron Chrome Coated Finish Seat, Handles, and Legs, MS Beam. (4) Perfect for indoor and Semi-Outdoor use of court.</p>	02
10.	<p><b>OFFICE CHAIRS with Seat D X W X H 500 mm 500 mm 480</b>  <u>The Office chair shall be Seat made of padded with polyurethane foam and Backrest made of Mesh with support of injection moulded polypropylene Frame Material MS ERW tube</u>  Material of Fabric of Seat Cover fabric  Thickness of Plywood used in Seat ±1(mm) N.A  GSM/Thickness of Fabric ±5 (Gram per Sq Meter) 250 Gram per Sq Meter  Arm Material Polyurethane on metal  Thickness of Polyurethane Foam Used in Seat IN MM (+/- 3 mm) 50 mm  Chair Type With Arms , Frame Type Cantilever  Size of Material (mm) 2 mm thick 25 mm tube  Chair Height -1000 mm  Seat Depth - 500 mm  Seat Width - 500 mm  Paint Type powder coated on MS  Warranty period in number of years <b>2</b></p>	06

Place: Udipi,  
Dated: 08-09-2021

  
(J.N. SUBRAMANYA)  
PRL. DISTRICT & SESSIONS JUDGE,  
UDUPI.  
UDUPI

**Copy submitted to; The Registrar General, High Court of Karnataka, Bengaluru with a covering letter.**

**Copy forwarded to:**

- 1. The Senior Civil Judge/Prl. Civil Judge and JMFC/ Additional Civil Judge and JMFC Kundapura/ Karkala**
- 2. Additional District and Sessions Court, Udupi (Sitting at Kundapura)**
- 3. The Deputy Director, Department of Information and Publicity, Udupi with a request to give wide publicity.**
- 4. The Deputy Commissioner Udupi and district tender bulletin officer Udupi for publication of tender in tender bulletin and display in notice board**
- 5. The Registrar, City Civil Court, Bengaluru city, The Prl. District and Sessions Judge, Bengaluru Rural/Bagalkote/Belagavi/ Bellari/Bidar/Vijayapura/Chamarajanagara/ Chikkaballapura/ Chitradurga/ Dakshina Kannada/ Davanagere/ Dharwad/ Gadag/ Gulabarga/ Hassan/ Kolar/ Koppala/ Madikeri/ Mandya/ Mysuru/ Raichuru/ Ramanagara/ Shivamogga/ Tumakuru/ Uttara Kannada/ Yadagiri/ to display in the notice board of respective courts.**
- 6. The Chief Executive Officer, Z.P, Udupi to display in the notice board**
- 7. The Commissioner, City Municipality, Udupi to display in the notice board.**
- 8. The Deputy Director, District Industries Centre, Udupi**
- 9. The Executive Engineer, PWD, Udupi.**
- 10. The Divisional Forest Officer, Udupi.**
- 11. The Managing Director, Karnataka Industrial Supplier and Marketing Co-Operative Consumers Federation Ltd., No-4, Pampa Mahakavi Road, Chamarajapete, Bengaluru.**
- 12. The Managing Director, Karnataka State Industrial Supplies and Marketing Co-operative Federation Ltd., 10<sup>th</sup> Floor, Vakkaligara Bhavana, Kitturu Rani Chennamma Circle, Bengaluru. 560 027.**
- 13. The Deputy Conservator of Forest and Regional Manager, Karnataka State Forest Industries Co-Operative Ltd., No. 45 A, New Timber Yard, Layout, Mysore road, Bengaluru.**
- 14. The Managing Director, D.K, District supply and marketing co operative society Ltd., KSSIDC building, Industrial estate, Yeyyadi, 575008.**
- 15. The Karnataka State Forest Industries Co Operative Ltd., Vani Vikas, III floor, 18<sup>th</sup> cross, Maleshwaram, Bengaluru -03**
- 16. The Polali Industries, Baikampady, Industrial Area, Mangaluru.**
- 17. Shankar Engineering Industries, Manipal, Udupi.**
- 18. M/s Divya Enterprises 5/123 Baba Nivas, 76 Badagubettu, Bailoor, Udupi.**
- 19. The Directorate, Department of Information and publicity No. 17, Shree Bhagavan Mahaveer Jain Road, Bengaluru.**
- 20. The Software Technician of this court for information to web host the TenderNotification in District Court Official website.**
- 21. Karnataka State Khadi and village industries board No.10 Jasma Bhavan road, Bengaluru.**
- 22. Court Notice Board.**
- 23. Office copy.**

## TENDER FORM

To,  
The District and Sessions Judge,  
Udupi.

### TECHNICAL BID

(To be placed in Cover-I)

Tender for the supply of wooden and steel furniture in view of Tender Notification No. 1/2021-2022 dated 08-09-2021.

1.	Name and Address of the Tenderer	
2.	License Registration No issued by the Government for manufacturing furnitures (Copy of the Order to be enclosed)	
3.	Name and Designation of the Firm	
4.	Particulars of DD for EMD	

### DECLARATION:

I, .....,  
the designated authority of the firm do hereby declare that, I have read all the terms and conditions as mentioned under the Tender Notification and Tender documents and to hereby undertake to bind by the said terms and conditions.

Further, I undertake abide by the rules and regulations and Karnataka Transparency Act.

Signature of the authority of the  
firm with seal.

## TENDER FORM

To,  
The District and Sessions Judge,  
Udupi.  
(To be placed in Cover-II)

Tender for the supply of wooden and steel furniture in view of Tender Notification  
No. 1/2020-21 dated 28-11-2020.

Name and Address of the Tenderer;.....  
**FINANCIAL BID**

Sl. No	Name of the Articles	Quantity	Rate Per Unit	Amount for Total Quantity	Taxes
1.	Executive Officers Big Table	01			
2.	Computers Tables	06			
3.	Teak wood Stools.	04			
4.	Teak Wooden table top book rack	02			
5.	Table Top small teak wooden stool	03			
6.	Steel Almirahs	05			
7.	OFFICER REVOLVING High Back CHAIR-1	01			
8.	REVOLVING COMPUTER CHAIR With ARM	05			
9.	Three Seater Visitor Sofa	02			
10.	OFFICE CHAIRS with Seat D X W X H 500 mm 500 mm 480	06			

### DECLARATION:

I, .....  
the designated authority of the firm do hereby declare that, I have read all the terms and conditions as mentioned under the Tender Notification and Tender documents and to hereby undertake to bind by the said terms and conditions.

Further, I undertake abide by the rules and regulations and Karnataka Transparency Act.

Signature of the authority of the  
firm with seal.